## THE HIGH COURT OF MEGHALAYA SHILLONG

No.HCM.II/133/2019-Rect/97

Dated, Shillong the 1st September, 2021

## NOTIFICATION

On the basis of the personal interview for the post of Law Clerk cum Legal Research Assistant held on 25th and 26th August, 2021, the following candidates are declared successful in the order of merit:

- 1. Erneil Rickdian Chyne
- 2. Yasmine Lyngdoh

## WAITING LIST

- 1. Antisha Rani
- 2. Banjoplang Lyngwa
- 3. Wanteibok Hadia

REGISTRAR GENERAL

Memo No.HCM.II/133/2019-Rect/97-A

Dated 1st September, 2021

Copy to:

- 1. The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 2. The P.S to Hon'ble Mr. Justice R.V. More, Judge, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 3. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong, for favour of kind information of His Lordship.
- 4. The P.S to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong, for favour of kind information of His Lordship.
- 5. The Assistant Registrar i/c Establishment Section, High Court of Meghalaya, Shillong for information and necessary action.
- 6. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same in the Official Website.
- 7. Notice Board.
- 8. Office file.

REGISTRAR GENERAL